

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NOMURA INFRASTRUCTURE INVESTMENT ADVISORS PRIVATE LIMITED

1.	Name of corporate person	Nomura Infrastructure Investment Advisors Private Limited
2.	Date of incorporation of corporate person	02/02/2011
3.	Authority under which corporate person is incorporated /registered	Registrar of Companies, Maharashtra, Mumbai
4.	Corporate Identity Number - / Limited Liability Identity Number of corporate person	U65923MH2011FTC212918
5.	Address of the Registered Office and Principal Office (If Any) of corporate person	Ceejay House, 11 th Level, Plot F Shivsagar Estate, Dr. Annie Besant Road, Worli , Mumbai 400018, MH, IN.
6.	Liquidation Commencement Date Of Corporate Person	19 th March, 2020
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Mr. Sekar Ananthanarayan B 305, Sai Jyote, Lalubhai Park West, Vile Parle (W), Mumbai - 400056, Maharashtra, India Email: a.sekar.cs@gmail.com Tel.: 9820229134 IP Registration No: IBBI/IPA-003/IP-N00052/2017-18/10492
8.	Last date for submission of claims	17 th April, 2020

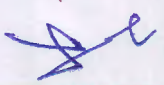
Notice is hereby given that Nomura Infrastructure Investment Advisors Private Limited has commenced voluntary liquidation on 19th March, 2020.

The stakeholders of Nomura Infrastructure Investment Advisors Private Limited are hereby called upon to submit a proof of their claims, on or before 17th April, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:


Sekar Ananthanarayan
Liquidator

Date: 19th March, 2020
Place: Mumbai